

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.542
TO BE ANSWERED ON 27.04.2016**

RECRUITMENT OF NURSES BY PRIVATE AGENCIES

542. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has decided to lift the ban on private agencies in recruiting nurses to the Gulf countries that require emigration clearance;**
- (b) if so, the details thereof and the reasons therefor; and**
- (c) the details of nurses recruited through Government agencies after the ban on private agencies was implemented, agency and country-wise?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) No. A decision for nurses to take emigration clearance before proceeding abroad for employment to 18 ECR countries, was taken in view of reports regarding large scale malpractices in the recruitment of nurses. An order was accordingly issued on 12.03.2015 requiring nurses to take emigration clearance, initially through 3 State Government Recruiting Agencies (RAs), prior to such overseas employment in the 18 ECR countries.

The aforesaid order also provided for recruitment through private registered Recruiting Agents (RAs) subject to issue of a country specific order on request from that country. Government has since issued a country specific order for Kingdom of Saudi Arabia (KSA) allowing Ministry of Health, KSA to recruit Indian Nurses for Government Hospitals in KSA through their selected private RAs.

(c) The agency-wise and country-wise number of nurses recruited for the 18 ECR countries from 1.07.2015 till date is as under:

Non Resident Keralites Affairs Department (NORKA)	43	Oman
	106	United Arab Emirates
Overseas Development and Employment Promotion Consultants (ODEPC)	18	Saudi Arabia
	140	United Arab Emirates
